

**Loss suffered due to natural calamities**

410. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the States which suffered damages to crops and loss of property due to natural calamities like drought, heavy rains, snow storms, earthquakes etc. during the current financial year;

(b) the amount of financial allocation given as relief to States during this period as also the conclusion of the reports of the Central teams which went to assess the outcome of damage caused by these calamities in each State;

(c) whether State Governments/Members of Parliament have taken up the case for the enhancement of the amount of relief given to these States as allocations made for them were not adequate;

(d) if so, the decision taken by Union

Government on these please; and

(e) if no decision has been taken so far the time by which the decision would be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAJKWANA) : (a) and (b) A Statement indicating the names of States which have suffered damages due to drought, heavy rains, snow storm, hail-storm and earthquakes during 1986-87 and the ceilings of expenditure approved as Central assistance for these calamities is given below.

(c) No such request have been received for enhancement in respect of the ceiling of expenditure of Central assistance approved during 1986-87 for the natural calamities which have occurred during the current year.

(d) and (e) In view of reply to (c) above, Question does not arise.

## Statement

| States affected<br>drought | Ceiling of expenditure<br>approved for utiliza-<br>tion in 1986-87 (Rs. in<br>crores) | States affected by<br>Heavy rains, snow<br>storm, hail storm<br>and earthquakes. | Ceiling of expenditure<br>approved for utilization<br>in 1986-87<br>(Rs. in Crores) |
|----------------------------|---|--|---|
| 1. Andhra Pradesh          | **  | 1. Himachal Pradesh  | +   |
| 2. Gujarat                 | **  | 2. Jammu & Kashmir   | +   |
|                            | 35.00   | 3. Rajasthan   | +   |
|                            | 50.65   |  |   |
| 3. Karnataka               | 30.05*  |  |   |
|                            | 7.50  |  |   |
|                            | 12.45@  |  |   |
| 4. Maharashtra             | **  |  |   |
|                            | 21.68*  |  |   |
| 5. Rajasthan               | **  |  |   |
|                            | 44.98*  |  |   |
|                            | 15.00   |  |   |
| 6. Tripura                 | 0.29  |  |   |
| 7. Madhya Pradesh          | 10.70   |  |   |

\* Sanction in 1985-86 for utilization in 1986-87 (June/July, 1986)

\*\* Sanction of further assistance under consideration.

@ Sanction is to be issued.

+ Sanction of Central assistance under consideration. However Rs. 5.00 crores have been released to each States as Ways and Means advance.